

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 13.11.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>HEARING</u></p> <p>1) A.S.176/2019</p> <p style="text-align: center;"><u>AWAIT NOTICE</u></p> <p>2) A.S.168/2019</p> <p style="text-align: center;"><u>CALL ON</u></p> <p>3) A.S.91/2019 4) A.S.93/2019</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>5) R.A.68/2020 6) R.A.175/2020 7) M.A.99/2020</p> <p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <p>8) M.A.128/2020 9) M.A.129/2020</p>	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.84/2016 2) S.C.62/2017 3) S.C.6/2018 4) S.C.48/2019 5) S.C.192/2019 6) S.C.250/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) S.C.205/2015</p> <p style="text-align: center;"><u>HEARING</u></p> <p>2) CrI.Misc.1374/2020 3) CrI.Misc.1381/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>4) CrI.Misc.1430/2020 5) CrI.Misc.1451/2020 6) CrI.Misc.1452/2020 7) CrI.Misc.1459/2020 8) CrI.Misc.1473/2020 9) CrI.Misc.1483/2020 10) CrI.Misc.1485/2020 11) CrI.Misc.1486/2020 12) CrI.Misc.1495/2020 13) CrI.Misc.1496/2020 14) CrI.Misc.1497/2020</p> <p style="text-align: center;"><u>JUDGEMENT</u></p> <p>15) S.C.74/2018</p>




Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 13.11.2020 are posted to 30.11.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and
18.09.2020, issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 13.11.2020**

<u>MORNING SESSION</u>	
1. Ref.25/2016 2. P & SC.21/2017 3. Ref.6/2018 4. Ref.7/2018 5. R.A.172/2013 6. R.A.27/2014 7. M.A.20/2015	Evidence 8. I.D.13/2017 9. I.D.9/2018 10.I.D.10/2018 11.I.D.11/2018 12.I.D. 12/2018 13.I.D.13/2018 14.I.D.14/2018 15.I.D.15/2018 16. I.D.16/2018 17.Ref.10/2018 18. Ref.38/2018 19.Spl.c.70/2015 20. SC.83/2017
<u>AFTERNOON SESSION</u>	
1. R.A.2/2018 2. R.A.146/2020 3. M.A.73/2017 4. R.A.192/2016 5. Crl.A.76/2017 6. Crl.A.10/2018 7. Crl.A.25/2018	


12/11
**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

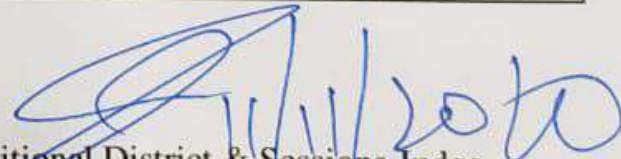
Cause List – 13.11.2020

Sl	Case No.	Stage
Morning Session		
1	Cr No. 138/2020	Objection
2	Crl Misc 1494/2020	Objection
3	Spl. Case 162/2020	Hearing
4	Crl Misc 1341/2020	Hearing
5	Crl Misc 1490/2020	Notice
6	Spl. Case 697/2011	Evidence
7	Spl. Case 219/2016	Evidence
8	Spl. Case 201/2017	Evidence
9	Spl. Case 94/2019	Evidence
10	Spl. Case 188/2019	Evidence
11	Spl. Case 458/2019	Evidence
12	Spl. Case 221/2016	Evidence/obj
13	Spl. Case 39/2008	Argument
14	Spl. Case 28/2016	Await documents
15	Spl. Case 45/2018	Await documents
Afternoon Session		
16	Spl. Case 223/2020	HBC
17	Spl. Case 345/2020	HBC
18	Spl. Case 347/2020	HBC
19	Spl. Case 349/2020	HBC
20	Spl. Case 566/2018	FDT
21	Spl. Case 10/2020	FDT
22	Spl. Case 177/2020	FDT
23	Spl. Case 206/2020	FDT
24	Spl. Case 229/2020	FDT
25	Spl. Case 85/2019	Evidence
26	Spl. Case 250/2018	Evidence
27	Spl. Case 222/2018	Evidence
28	Spl. Case 236/2017	Evidence
29	Spl. Case 114/2017	Evidence
30	Spl. Case 90/2016	Evidence

Note: Other cases are adjourned as per direction of Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 12-11-2020**

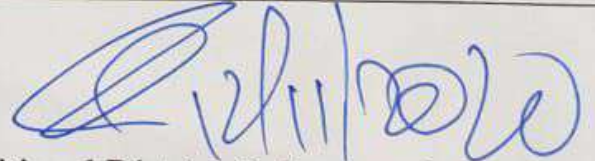
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR STEPS</u> 1. M.A.134/2020</p> <p><u>FOR APPEARANCE OF PARTY</u> 2. M.C.195/2020</p> <p><u>FOR NOTICE</u> 3. EX.13/2019</p> <p><u>FOR AWAIT MEDIATION REPORT</u> 4. M.C.37/2020 5. 128/2020 6. M.C.91/2020</p>	<p><u>FOR ARGUMENTS</u> 1. CRL.MISC.1422/2020</p> <p><u>FOR ORDER</u> 2. CRL.MISC.1370/2020 3. CRL.MISC.1378/2020 4. CRL.MISC.1416/2020 5. CRL.MISC.1420/2020 6. CRL.MISC.1425/2020 7. CRL.MISC.1426/2020 8. CRL.MISC.1429/2020 9. CRL.MISC.1433/2020</p>
AFTERNONN SESSION	
CIVIL CASES	CRIMINAL CASES
	<p><u>FOR APPEARANCE OF ACCUSED</u> 10. SC.98/2013 11. SC.53/2016</p> <p><u>FOR FDT</u> 12. CRL.R.P. 66/2019</p>


C/c. VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
2. Other cases listed on 12-11-2020 are posted to 18-12-2020

**VIII ADDL.DISTRICT & SESSIONS JUDGE,
BENGALURU RURAL DISTRICT,
BENGALURU.
CAUSE LIST DATED 13-11-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>FOR EVIDENCE</u> 1. M.C.196/2020 2. M.C.66/2020</p> <p style="text-align: center;"><u>FOR ARGUMENTS</u> 3. R.A. 28/2017 4. P & SC 23/2019</p> <p style="text-align: center;"><u>FOR HEARING</u> 5. EX.34/2017</p>	<p style="text-align: center;"><u>FOR EVIDENCE.</u> 1. SC.100/2018 2. SC.249/2018 3. SC.314/2018</p> <p style="text-align: center;"><u>FOR OBJECTIONS</u> 4. CRL.MISC.1444/2020 5. CRL.MISC.1450/2020 6. CRL.MISC.1455/2020 7. CRL.MISC.1462/2020 8. CRL.MISC.1465/2020 9. CRL.MISC.1480/2020 10. CRL.MISC.1481/2020</p>




C/c. VIII Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
2. Other cases listed on 13-11-2020 are posted to 16-12-2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 13-11-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	SC	47/2019
2	SC	124/2018
3	SC	43/2020
4	SC	340/2019
5	SC	195/2018
6	SC	102/2019
7	SC	110/2020
8	SC	38/2020
9	SC	147/2016
10	SC	97/2020
11	SC	366/2019
12	SC	365/2019
13	SC	118/2018
14	SC	33/2018
15	Spl.C	237/2016


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 13-11-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	Spl.C	160/2020
2	CrI.A.	20/2020
3	CrI.A.	115/2018
4	P & SC	44/2019
5	P & SC	2/2020
6	RA	123/2018
7	RA	110/2016
8	RA	103/2016
9	RA	54/2015
10	RA	26/2017
11	MA	4/2020
12	P & SC	37/2019
13	P & SC	39/2020
14	P & SC	13/2020
15	MA	137/2020



IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.